

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 212
441/252/ND/2020**

**IN THE MATTER OF:
Rastogi Ice-Cold Ltd.**

...APPELLANT

Vs.

ROC NCT of Delhi and Haryana

...RESPONDENT

**Section
Under Section 252**

**Order delivered on 27.11.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Appellant

**:CS Narender Thakur, CS Lokesh
Kumar and CS Divyansh
Sachdeva.**

For the ROC

:Ms. Mitika, AROC

ORDER

Heard the submissions made by the counsel for the appellant. None appeared on behalf of the Income Tax Department and AROC has prayed for short time for filing reply in this matter. Prayer for grant of short time for filing reply is granted. Post the matter to 04.12.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Anjula)